

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (b). No notices have been served on the industries at Saspur Auband (Nasik) for causing excessive pollution.

(c) All eighteen major units have installed effluent treatment plants.

(d) The Maharashtra Pollution Control Board monitors pollution levels to check that the prescribed standards are being met by the industrial units.

[English]

New Caves in Ellora

6002. SHRI CHIRANJI LAL SHARMA: Will the PRIME MINISTER be pleased to State:

(a) whether Indian archaeologists have discovered new caves in Ellora (Maharashtra);

(b) if so, the number of such caves; and

(c) their historical importance, if any?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). Yes, Sir. Twenty-eight new caves have been noticed at Ellora, District Aurangabad, Maharashtra by Archaeological Sur-

vey of India.

(c) The find throws light on the development of rock-cut art-forms, especially pertaining to smaller shrines and disposition of sculpture in relation to structural design. Besides, it gives some idea of the religious sects flourishing in the areas during the period of excavation of these caves.

Allocation of Funds for Sports

6004. SHRI S. KRISHNA KUMAR: SHRI KUSUMA KRISHNA MURTHY:

Will the PRIME MINISTER be pleased to State:

(a) the allocation made in this year's budget for sports;

(b) the allocations for sports made in the annual budgets of the last three years with year-wise break-up;

(c) whether the amount allocated this year is too meagre for development of sports activities in the country; and

(d) if so, the reasons therefor and the steps being taken to provide more funds for the development of sports?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) The total central budget allocation for Sports and Games during 1990-91 is:-

<i>Plan</i>	<i>Non-Plan</i>	<i>Total</i>
Rs. 4856.00 lakhs	Rs. 1558.00 lakhs	Rs. 6374.00 lakhs

(b) The total allocation made in the revised budgets for the last three years was Rs. 18200.23 lakhs. The year-wise break-up is:

	<i>Rs. lakhs</i>
1987-88	4914.00
1988-89	6419.23
1989-90	6867.00

(c) and (d). The requirements and proposal are much large than the allocation; however, the latter has to be based on availability of resources and relative priorities of different demands.

Ganga Action Plan

6005. PROF. VIJAY KUMAR MALHOTRA: Will the PRIME MINISTER be pleased to State:

(a) the names of voluntary organisations involved in the Ganga Action Plan and the details of their action plan;

(b) whether the voluntary organisations have succeeded in securing people's participation in the Ganga Action Plan;

(c) if not, the reasons therefor;

(d) whether there has been any report regarding misuse of funds sanctioned for Ganga Action Plan by the voluntary organisation; and

(e) if so, the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):

(a) Names of voluntary organisations and details of their action plans are given in the attached statement.

(b) and (c). Voluntary agencies have been able to create public awareness about river pollution and the Ganga Action Plan, mainly in the urban areas. However, they have been less successful in motivating people to abstain from activities that pollute the river, as the public response in this regard has so far been less than anticipated.

(d) No such report has come to the notice of Government.

(e) Does not arise.